GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.650 TO BE ANSWERED ON THE 19TH DECEMBER, 2017

ARRANGEMENTS OF SEEDS AND FERTILIZERS

650. SHRI M. RAJA MOHAN REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãoŠãaÓã एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

- (a) whether the Government has made ample arrangements to keep the seeds and fertilizer ready for Rabi crop season and if so, the details thereof;
- (b) whether any direction has been issued for speedy disbursal of farm loans; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ À㕾ã ½ãâ¨ããè (SHRI PARSHOTTAM RUPALA)

(a): Yes, Madam. The availability of certified/quality seeds in the country for Rabi 2017-18 crop season is 243.14 lakh quintals which are sufficient against the requirement of 216.68 lakh quintals as reported by the States. The crop wise details are in Annexure-I.

The arrangements are being taken by the Government for making fertilizers available to the farmers for Rabi crop season are as follows:

- (i) Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DAC&FW projects month-wise requirement of fertilizers.
- (ii) On the basis of month-wise & state-wise projection given by DAC&FW, Department of Fertilizers allocates sufficiently/adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

Thus, Department of Fertilizers ensures adequate availability of fertilizers to the farmers. The availability of fertilizers is adequate in the country.

(b) & (c): Yes, Madam. RBI vide its Master Direction No.FIDD.CO.Plan. 1/04.09.01/2016-17 dated 07 July 2016 has instructed Banks to follow the steps for ensuring speedy disbursals to farm loans as detailed in Annexure-II.

ANNEXURE-I

Lok Sabha Unstarred Question No.650 due for answer on 19.12.2017 regarding Arrangements of Seeds and Fertilizers raised by SHRI M. RAJA MOHAN REDDY

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State Name	Requirement	Availability	Deficit/Surplus	Remarks
WHEAT	12126453	14977119	2850666	
PADDY	1921962	2059960	137998	
BARLEY	229755	347966	118211	
MAIZE	223260	278751	55492	
BAJRA	18475	23624	5149	
SORGHUM	105461	107176	1715	
RAGI	2103	9131	7028	
BUCKWHEAT	1100	730	-370	Meet from Farm Saved
KODO MILLET	270	140	-130	Seeds.
ITALIAN MILLET	755	1145	390	
LITTLE MILLET	600	968	368	
BANYARD MILLET	50	60	10	
TOTAL CEREALS	14630244	17806771	3176528	
GRAM	1716310	1926750	210440	
MOONG	49346	70620	21274	
URD	83282	99503	16221	
ARHAR	773	5440	4667	
LENTIL	137004	135865	-1139	
PEAS	237261	234102	-3159	Meet from Private and Farn
RAJMASH	6958	5284	-1674	Saved Seeds.
KHESARI	19687	19600	-87	
COWPEA	2856	3596	740	
HORSE GRAM	8856	9241	385	
FABA BEAN	500	500	0	
TOTAL PULSES	2262833	2510500	247667	
GROUNDNUT	643621	676325	32703	
SOYBEAN	125	125	0	
TORIA	13785	13006	-779	Meet from R&M
R&M	217773	242363	24590	
CASTOR	80	80	0	
SESAME	26738	26665	-73	Meet from GSSC
LINSEED	7511	5016	-2495	Meet from Farm Saved
SUNFLOWER	5184	5124	-60	Seeds.
SAFFLOWER	10989	12291	1302	
TOTAL OILSEEDS	925806	980994	55187	
COTTON	2391	2619	228	
OAT	16943	16943	0	
BERSEEM	4179	4179	0	
JUTE	5500	5750	250	
POTATO	3820846	2986683	-834163	Meet from Punjab, HP and Private
Total	21668742	24314439	2645697	

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RBI vide its Master Direction No.FIDD.CO.Plan.1/04.09.01/2016-17 dated 07 July 2016 has instructed Banks to follow under mentioned steps for ensuring speedy disbursals to farm loans.

• Receipt, Sanction/Rejection/Disbursement Register

A register/ electronic record should be maintained by the bank, wherein the date of receipt, sanction/ rejection/ disbursement with reasons thereof, etc., should be recorded. The register/electronic record should be made available to all inspecting agencies.

Issue of Acknowledgement of Loan Applications

Banks should provide acknowledgement for loan applications received under priority sector loans. Bank Boards should prescribe a time limit within which the bank communicates its decision in writing to the applicants.

Other measures taken to ensure flow of Agriculture credit

- 1. NABARD vide its letter no. NB.CPD.GCD/43/54-B/2017-18 dated 13 April 2017 advised the Chiefs of Priority Sector lending of all Scheduled Commercial Banks to ensure achievement of the agriculture credit disbursement targets allocated by Government of India for the year 2017-18 and special implementable strategies may be drawn to achieve the same
- 2. NABARD organizes annual meet of Priority Sector Chiefs of all Scheduled Commercial Banks (to discuss constraints / issues in the flow of agricultural credit at ground level).
- 3. In addition to this, NABARD ROs participate in SLBC meetings of the respective states to review the flow of agriculture credit in the state for ensuring achievement of allocated agriculture credit targets. Periodical meeting with RRBs are also held to review credit flow in the state.
- 4. NABARD conducts National Review Meets of CEOs/Chairmen of State Cooperative Banks and Regional Rural Banks, wherein various issues including Ground Level Credit to Agriculture sector are reviewed.
- 5. Under Lead bank Scheme of RBI, the following forums are put in place for monitoring of credit flow:-

At Block Level	Block Level Bankers' Committee (BLBC)		
At District Level	District Consultative Committee (DCC) & District Level Review Committee (DLRC)		
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At State Level	State Level Bankers' Committee (SLBC)		

DDMs of NABARD participate in DCC/DLRC/BLBC meetings at district and block level where review of GLC for agriculture & other benchmarks is done at quarterly intervals.
